

**Statement**

*Mandays lost due to strikes during 1987 by Industries*

(Provisional)

Industry Group	Mandays Lost (in millions)
Cotton Textiles	2.61
Wool, Silk and Synthetic Fibre Textiles	0.60
Engineering	1.67
Beverages, Tobacco and Tobacco products	1.62
Non-metallic Mineral products	1.02
Coal Mining	0.66
Others	2.78
<b>Total</b>	<b>10.96</b>

Source : Labour Bureau.

**Scheme for Drinking Water for Saurashtra  
from Narmada River**

2826. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Gujarat has submitted a proposal to Union Government for sanction to construct a bridge across creek of Khambhat and lay a pipeline from Narmada river to Saurashtra at a cost of Rs. 600 crores for providing drinking water to various areas of drought hit Kutch and Saurashtra (Gujarat) ; and

(b) the time by which Union Government will sanction this scheme and the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The proposal received from Government of Gujarat is under consideration of the Union Government.

**Allotment of Land to Displaced Persons  
in Chittaranjan Park**

2827. SHRI PRAKASH V. PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether pursuant to the decision to allot land to East Pakistan refugees in Chittaranjan Park, New Delhi, land has been earmarked and plots demarcated for allotment ;

(b) if so, the details thereof ;

(c) whether the development work has been nearly completed ; and

(d) if so, the time by which allotment of plots will be made ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Yes, Sir. 521 plots of 125 sq. yards and 170 plots of 160 sq. yards are proposed to be carved out.

(c) 50% of the development work has been completed and the balance is in progress.

(d) The allotment of plots is expected to be completed by the end of June, 1988.

[Translation]

**Development of Baneshwar, Rajasthan**

2828. SHRI PRABHU LAL RAWAT : Will the Minister of TOURISM be pleased to state :

(a) whether Government propose to develop Baneshwar, a place of confluence of Mahi-Son rivers in district Dungarpur, Rajasthan as a tourist place ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI) : (a) to (c). The Central Ministry of Tourism

provides financial assistance to States for creation of tourism infrastructure on the basis of specific proposals received from the State Governments. The Ministry has not received any proposal from the Government of Rajasthan for development of Baneshwar.

[English]

**Welfare of Agricultural Labour in Maharashtra**

2829. SHRI BALASAHEB VIKHE PATIL : Will the Minister of LABOUR be pleased to state :

(a) whether any addition has been made to the existing welfare schemes during 1986-87 and 1987-88 upto-date by the Union Government for the welfare of agricultural labour in Maharashtra ; and

(b) if so, the broad features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) and (b). Apart from the various existing labour laws applicable to agricultural labour and the package of anti-poverty programmes aimed at the poorest section of the community of which agricultural labourers form the bulk, a Group Insurance Scheme for landless agricultural labourers has been launched by the Ministry of Finance w.e.f. 15th August, 1987. The Scheme will be operated by the Life Insurance Corporation of India in conjunction with the State/U.T. Governments and the entire premium cost will be borne by the Government of India during the initial period of three years. In the event of death of the landless agricultural labourer, his/her nominee will be eligible for the assured sum of Rs. 1,000/- which will be paid by L.I.C. These laws, programmes, schemes, etc., are not confined to Maharashtra only.

**Feedstock for Gujarat State Fertilizer Plant**

2830. SHRI ANANDA PATHAK : Will the Minister of AGRICULTURE be pleased to state :

(a) the feedstock proposed for fertilizer

plant under the Gujarat State Fertilizer Corporation ; and

(b) the time by which a final decision is expected in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) and (b). The proposed feedstock for the 1350 tpd ammonia plant of M/s. Gujarat State Fertilizer Company is naphtha.

**Central Assistance to HUDCO**

2831. SHRI HARIHAR SOREN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have been funding the Housing and Urban Development Corporation ;

(b) if so, the amount released during the last three years ;

(c) the amount out of that spent by HUDCO in different developmental programmes ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Yes, Sir. Details are indicated in the statement below.

(c) and (d). All money released by the Central Government and those raised by HUDCO from other sources are on lent to various borrowing agencies. The HUDCO also raises supplementary resources through amounts received as repayment of loans, internal generation, etc. As on 31-1-88, HUDCO has sanctioned 5195 schemes which on completion would provide 27,34,837 residential units, 7100 non-residential buildings, 2,11,313 developed plots and 2,92,645 basic sanitation units spread over 23 States and 5 Union Territories. The number of schemes and the number of dwelling units sanctioned during the last 3 years are as below :